

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.06.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors. With	Prashu Paul	Abhishek Anand Mohak Sharma Viren Sharma Manish Jain Divya Sharma
2.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
3.	Comp. App. (AT) (Ins) No. 642 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	
4.	Comp. App. (AT) (Ins) No. 652 of 2022 (With Defects)	Nitin Ramachandra Jadhav & Ors. Vs. Vijendra Kumar Jain	Tuhina Mishra	
5.	Comp. App. (AT) (Ins) No. 655 of 2022	Gyan Ganga Ltd. (Through its Managing Director) Vs. Quadrum Solutions Pvt. Ltd.	Vijay Kumar	
6.	Comp. App. (AT) (Ins) No. 656 of 2022	Sanjeev Arora Suspended Director of RAF Stationers Pvt. Ltd. Vs. Knight Frank (India) Pvt. Ltd. & Anr.	Piyush Singh	
7.	Comp. App. (AT) (Ins) No. 657 of 2022	Srikant Sikaria Vs. CBRE South Asia Pvt. Ltd. & Anr.	Debashis Mukherjee	

8.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	
9.	Comp. App. (AT) (Ins) No. 659 of 2022 (With Defects)	Mukesh Kumar Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	
10.	Comp. App. (AT) (Ins) No. 660 of 2022	Tejinder Singh Saini Vs. State Bank of India & Anr.	Ashutosh Kumar	

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By order of Hon'ble Chairperson
-sd/-
Registrar